

(113)


BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(CAA)No. 598/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

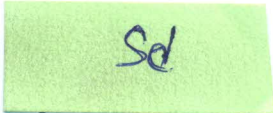
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company		Manakamna Developers Pvt.Ltd. & Ors.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	
1.	KIRAN SHARMA, Pr. CS	PETITIONER	 15/02/2018	

ORDER

In view of the request from Central Government vide its letter to the Bench and since no reply seen filed by the Central Government the case is adjourned.

List it on 23/03/2018 for filing reply as well as rejoinder, if any.



(Jinan K.R.)
Member (J)